

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS of M/s. ITSOURCE TECHNOLOGIES LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. ITSOURCE TECHNOLOGIES LIMITED
2.	Date of incorporation of corporate debtor	20/03/1998
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900MH1998PLC114091
5.	Address of the registered office and principal office (if any) of corporate debtor	Unit 403, 4th Floor, Skyline Icon, Chimatpada Marol, Andheri - Kurla Road, Mumbai - 400059.
6.	Insolvency commencement date in respect of corporate debtor	06/09/2024
7.	Estimated date of closure of insolvency resolution process	05/03/2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Kailash Shah IBBI/IPA-001/IP-P00267/2017-18/10511
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: 505, 21st Century Business Center, Nr. World Trade Center, Ring road, Surat – 395002. E-mail ID: ipktshah@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Registered Address: 505, 21st Century Business Center, Nr. World Trade Center, Ring road, Surat – 395002. E-mail ID: cirp.itsource@gmail.com
11.	Last date for submission of claims	20/09/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal, Mumabi bench has ordered the commencement of a corporate insolvency resolution process of **M/S. ITSOURCE TECHNOLOGIES LIMITED** on **06/09/2024**.

The creditors of **M/S. ITSOURCE TECHNOLOGIES LIMITED**, are hereby called upon to submit their claims with proof on or before 20/09/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 10/09/2024
Place : Mumbai

Mr. Kailash Shah
Interim Resolution Professional in the
matter of M/S M/S. ITSOURCE
TECHNOLOGIES LIMITED
Reg No. IBBI/IPA-001/IP-P00267/2017-
18/10511
AFA Valid Till 18/12/2024